

GOVERNMENT OF INDIA
MINISTRY OF PETROLEUM AND NATURAL GAS

RAJYA SABHA
UNSTARRED QUESTION No.2052
ANSWERED ON- 07/08/2023

STRATEGIC PETROLEUM RESERVES PROGRAMME

2052 SHRI MASTHAN RAO BEEDA:

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) the status of the two additional commercial-cum-strategic facilities established under the Phase-II of Strategic Petroleum Reserves (SPR) Programme;
- (b) whether Government plans to expand the already established petroleum storage facilities under the Phase-I of the programme; and
- (c) if so, the details thereof and if not, the reasons therefor?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS

(SHRI RAMESWAR TELI)

(a) In July 2021, Government of India approved the establishment of two additional commercial-cum-strategic petroleum reserve (SPR) facilities with total storage capacity of 6.5 MMT at Chandikhol (4 MMT) in Odisha and Padur (2.5 MMT) in Karnataka, on a Public Private Partnership (PPP) mode. For Padur, State Government of Karnataka has issued the final gazette notification for land acquisition in February 2023. For Chandikhol, State Government of Odisha had requested for an alternate site to be identified, which has been done and communicated to the State Government.

(b) & (c) Assessment of new sites for establishing additional petroleum reserves is a continuous process.
